



# Central Electricity Regulatory Commission

6th, 7th, & 8th Floor, Tower-B, World Trade Centre,  
Nauroji Nagar, New Delhi-110029

Petition No. 178/TL/2024

Dated: 21.6.2024

## **NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003**

An application under Sections 14, 15 and 79(1)(e) of the Electricity Act, 2003 (the Act) has been made **WRSS XXI (A) Transco Limited**, Adani Corporate House, Shantigram, Near Vaishno Devi Circle, S G Highway, Khodiyar, Ahmedabad - 382421, for the grant of a separate transmission licence for implementation of the "Augmentation of transformation capacity at 765/400 kV Lakadia S/s (WRSS XXI(A) Transco Ltd) in Gujarat – Part A" on RTM route (hereinafter referred to as the 'transmission scheme/project'). The scope of the project for which a transmission licence has been sought is as follows:

S. No.	Name of the scheme and Implementation timeframe	Estimated cost (₹ crore)	Remark
1.	Augmentation of transformation capacity at 765/400 kV Lakadia S/s (WRSS XXI(A) Transco Ltd) in Gujarat – Part A Tentative Implementation timeframe: 18 months (By 30.06.2025 on best effort basis)	142	Approved to be implemented under RTM by WRSS XXI (A) Transco Limited

Detailed scope of the Scheme is as under:

S. No.	Scope of the Transmission Scheme	Capacity/ km
1.	Creation of 220 kV switchyard at Lakadia 765/400kV S/s along with 220kV line bays for RE Interconnection	220 kV switchyard & 220kV line bays – 2 Nos. 220 kV Bus coupler – 1 No. 220 kV Transfer bus coupler – 1 No.
2.	Installation of 2x500 MVA, 400/220 kV ICTs (1st & 2nd) at Lakadia PS along with associated ICT bays	400/220kV, 1x500MVA ICT – 2 Nos. 400kV bay – 2 Nos. 220kV bay – 2 Nos. Associated 400 kV Bus Bar extension

- The Central Transmission Utility of India Limited vide its letter dated 14.5.2024 has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
- Based on the material available on the record, the Commission vide order dated 21.6.2024 in Petition No. 178/TL/2024, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
- A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to WRSS XXI (A) Transco Limited before the Commission can be accessed at the website [www.adanienergysolutions.com](http://www.adanienergysolutions.com) or inspected by any person in the Commission's office by following the laid down procedure.
- Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **2.7.2024** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
- The application shall be taken up for the further hearing by the Commission on **4.7.2024**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/  
(Harpreet Singh Pruthi)  
Secretary